

ISnri V. Oopalsamy]

Lanka. What have they been doing? Parliament has been kept in utter darkness. For six days they were holding parleys and talks but nobody knows what is happening.

SHRI PARVATHANENI
UPENDRA (Andhra Pradesh):
Failure !

SHRI V. GOPALSAMY: Government is not coming with a statement. On Thursday itself the Chapman also stated that the Government should come forward with a statement. Till today there is no indication. Will you ask the Government to make a statement at least today itself?

SHRI PARVATHANENI
UPENDRA : Madam, you have assured that you would instruct the External Affairs Minister to make a statement, but nothing has come.

THE DEPUTY CHAIRMAN :
I did not instruct anybody. The point is well taken.

THE LEADER OF THE HOUSE
(SHRI P. SHIV SHANKER) :
May I assure the House ----- (*Interruptions*)

THE DEPUTY CHAIRMAN :
There is no point in just getting up when the Leader of the House is replying from the Government side.

SHRI P. SHIV SHANKER :
May I assure the House on the issue of Sri Lanka there will be a full-fledged discussion during this week itself.

SHRI V. GOPALSAMY : What about the statement ?

SHRI P. SHIV SHANKER :
The statement will also be there. I am saying "a full-fledged discussion." It includes the statement that the Government will make.

SHRI V. GOPALSAMY : After how many days? People are being killed ?

SHRI P. SHIV SHANKER : I thought, I have expressed in a very simple language. It is a matter for the Business Advisory Committee to decide. I have no objection.

SHRI V. GOPALSAMY : You assure the House.

SHRI P. SHIV SHANKER :
It has to be decided by the Business Advisory Committee.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh) : Madam, this is a very serious matter. The matter was put on the order paper. You are treating this House with contempt. You cannot allow the House to be treated like this. The matter was put on the order paper for discussion for two days running. We sent amendments on the Sri Lanka policy, suddenly it has been taken off the order paper. It has not happened in any parliament anywhere. How can you allow this ? You must make a commitment that it will come up on such and such a date in the House. Why have you got this Sphinx-like attitude? (*Interruptions*)

THE DEPUTY CHAIRMAN :
I said, when there would be silence, I could be heard, my ruling could be heard. There is no point in my giving a ruling and somebody else having a running commentary. Your point is well taken, what Mr. Swamy has said. The two Swamys have been taken very seriously. Tomorrow the Business Advisory Committee is meeting.

SHRI V., NARAYANA SAMY
(Pondicherry) :*

THE DEPUTY CHAIRMAN :
Mr. Narayanasamy, please sit down. Don't get up without my per-